

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA No. 948/2019

New Delhi this the 25th day of March, 2019

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

Rinki Thakur
D/o Sh. S.K. Sharma
Age 41 years G-TGT (S.S.), Group 'B'
R/o H.No. D-6/17
Rana Pratap Bagh
Delhi - 07.

...Applicant

(By Advocate : Mr. Sandeep Thakur)

VERSUS

1. Govt. of NCT of Delhi
Through its Chief Secretary
Secretariat, I.P. Estate, New Delhi.
2. The Director of Education
Directorate of Education
Govt. of NCT of Delhi, Near Vidhan Sabha
Civil Line, Delhi – 54. ...Respondents

O R D E R (Oral)

Ms. Nita Chowdhury:

OA is heard on admission.

2. When the matter is taken up, learned counsel for applicant is asked to explain against which advertisement he wishes to be considered for appointment. He states that no such advertisement has been issued as yet by the respondents. In view of the same, he later moved to withdraw this OA. The same is allowed and OA is dismissed as withdrawn.

**(S.N. Terdal)
Member (J)**

**(Nita Chowdhury)
Member (A)**